## 56

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2009 MA No. 46/2017 & IA No. 09/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES:

Dhanesh Mehta & Ors.

V/s.

Graham Firth Steel Products (India) Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
56	CIRISH THANK	Adv. for Applicant Petitioner	QM
	Adv. Joshua Borges ilb Sean Wassades	Adv. for Respondent	Jan.

<u>ORDER</u>

MA 46/2017 & 1A 09/2017 in TCP No. 37/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 9.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)